

THE HIGH COURT OF MEGHALAYA
SHILLONG

RESULT OF THE SPEED TEST FOR THE POST OF
STENOGRAPHER GRADE - I

No.HCM.II/96/2016/ESTT/

Dated, Shillong the 10th Dec., 2020

On the basis of the Speed test held on 5th December, 2020 for the post of Stenographer Grade – I in the High Court of Meghalaya, none of the candidate has been found eligible for interview.

By Order,


REGISTRAR GENERAL

Memo No.HCM.II/96/2016/ESTT/459A Dated, Shillong the 10th Dec., 2020

Copy to:

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1. Registrar-cum-PPS to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong, for information of his lordship.
2. The P.S. to Hon'ble Mr. Justice R.V. More, Judge, High Court of Meghalaya, Shillong, for information of his lordship.
3. The P.S. to Hon'ble Mr. Justice H.S. Thangkhiew, Judge, High Court of Meghalaya, Shillong for information of his lordship.
4. The P.S. to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong for information of his lordship.
5. P.A to Registrar General, High Court of Meghalaya, Shillong for information.
6. The Registrar (Judicial Service), High Court of Meghalaya, Shillong for information.
7. The Joint Registrar (Listing), High Court of Meghalaya, Shillong for information.

8. ✓ *Systems Analyst, High Court of Meghalaya, Shillong, for uploading the same in the Official Website of the Registry.*
9. *Notice Board.*
10. *Office file*



REGISTRAR GENERAL